



**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 1140/2020

This the 19th day of October, 2020

(Through Video Conferencing)

**Hon'ble Mr. A. K. Bishnoi, Member (A)
Hon'ble Mr. R. N. Singh, Member (J)**

Aashima Goyal,
D/o-Mitrassen Goyal,
R/o-H. No. 2020, Near Bheem Ka Baag,
Vijaynagar,
Faridabad-121004,
Haryana,
Rank 65 in CSE, 2019,
Group 'A' service

...Applicant

(By Advocate: Mr. Arpit Shukla)

VERSUS

1. Union of India,
Through its Secretary,
Department of Personnel and Training,
Ministry of Personnel, Public Grievances & Pensions,
North Block, New Delhi.

2. Union Public Service Commission,
Through its Secretary,
Dholpur House, Shahjahan Road,
New Delhi – 110069. ...Respondents

(By Advocate: Mr. R. S. Rana and Mr. Naresh Kaushik)

ORDER (Oral)

Hon'ble Mr. R. N. Singh, Member (J):-

At the outset, learned counsel for the applicant seeks permission to withdraw the OA. Permission is granted.

2. The OA stands dismissed as withdrawn. No costs.

**(R.N. Singh)
Member (J)**

**(A.K. Bishnoi)
Member (A)**

lg/rk/uma/ankit/